

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT - 2

Service Tax Appeal No.28080 of 2013

(Arising out of Order-In-Appeal No.321/2013 dated 07/08/2013 passed by
Commissioner of Central Excise (Appeals-II), Bangalore)

M/s. Subex Limited

Adarsh Tech Park,
Outer Ring Road,
Deverabisnahalli,
Bangalore-560 037.

.....**Appellant**

VERSUS

The Commissioner of Service Tax,

TTMC, Above BMTC Bus Stand,
Old Airport Road,
Domlur,
Bangalore – 560 071.

.....**Respondent**

Appearance:

Shri V. Raghuraman, Senior Advocate and Shri. Bhanu Murthy JS, Advocate
for the Appellant

Shri. M.A. Jithendra, Authorised Representative for the Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Date of Hearing: 02.05.2024

Date of Decision: 29.10.2024

This appeal is allowed. For Order, see order of this date in
Service Tax Appeal No. 1921 of 2010.

(P.A. Augustian)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)